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Date: 23/12/2025

(2025) 12 SIK CK 0054

Sikkim HC

Case No: Writ Petition (C) No. 65 Of 2025

Bethlehem Fellowship APPELLANT

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R.T. Rapheal Karthak And Others RESPONDENT

Date of Decision: Dec. 5, 2025

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: Rahul Rathi, Khushboo Rathi, S. S. Hamal, Pradeep Sharma, Nirmal Thapa

Judgement

Meenakshi Madan Rai, J

Learned Senior Counsel Mr. S. S. Hamal enters appearance for the Respondent No.1 today assisted by Learned Counsel Mr. Pradeep Sharma, who undertakes to file Vakalatnama during the course of the day.

Learned Counsel Mr. Nirmal Thapa enters appearance for the Respondents No.2 to 7 today and undertakes to file Vakalatnama during the course of the day.

Let Counter-Affidavit be filed within four weeks and Rejoinder thereto two weeks thereafter.

List on 20-03-2026.